

be electrified by the end of Eighth Plan, subject to availability of funds and other inputs.

[*Translation*]

Railway line between Jhansi and Shivpuri

2314. SHRI RAJENDRA AGNIHOTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a proposal for construction of railway line between Jhansi and Shivpuri;

(b) if so, the progress made in this regard so far; and

(c) the time by which the said railway line is likely to be laid?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c) Survey for a new BG line from Jhansi to Sawai Madhopur via Shivpuri and Sheopur Kalan has been approved in 1989-90. It is not possible to state at this stage as to when the said line would be laid.

HBJ Pipeline Gas to Industries in Jhansi, Uttar Pradesh

2315. SHRI RAJENDRA AGNIHOTRI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the quantity of gas proposed to be supplied to gas based industries through HBJ pipeline in Jhansi, Uttar Pradesh and the quantity of gas available at present;

(b) whether there is any proposal to set up gas based industries in the public sector;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (d). No natural gas is being supplied through HBJ pipeline for any gas based industries in Jhansi nor at present is there any commitment for supply of gas in this area. The present capacity of the HBJ Pipeline is 18.2 million cubic metres per day. As regards supply of gas to Public Sector units along the HBJ pipeline, natural gas is being supplied to one gas based fertilizer plant, one petrochemicals plant and three power plants in the Public Sector along the HBJ Pipeline. Commitments for gas supply have also been made for another power plant in the public sector to be set up at Dadri along the HBJ Pipeline.

Alleged cases of bribery at New Delhi railway Station

2316. SHRI BALESHWAR YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether some railway officers were caught red-handed while taking bribes at New Delhi Railway station in January, 1990;

(b) if so, the number thereof and the action taken or proposed to be taken by Government against them; and

(c) if no action has been taken, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). In a check conducted by Northern Railway Vigilance at New Delhi station on 16.1.90, a Station Master was caught while demanding and accepting Rs. 70/- as illegal gratification, from a passenger, for booking oversized/over weight consignment as train parcel. He has been ordered to be placed under suspension and taken up under major pen-